

**Opening of Bangla Desh Mission in
New Delhi**

758. SHRI P. GANGADEB : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether a Bangla Desh Mission has been formally opened in New Delhi with the hoisting of its national flag ; and

(b) if so, Government's reaction thereto ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) Yes, Sir.

(b) Government's attitude flows from their policy on the question of recognition of Bangla Desh, a decision on which will be taken at the appropriate time.

Raising of Issue of Bangla Desh in U. N. O.

759 SHRI P. GANGADEB : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether India raised the question of Bangla Desh in U. N. O. ,

(b) if so, to what extent India got the support of other countries ;

(c) how many countries participated in favour of India's move ; and

(d) whether some other countries also put forward any proposal in this regard ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) Yes, Sir. The Delegation of India raised the Bangla Desh issue during the general debate in the U. N. General Assembly and continues to do so in various Committees of the Assembly as appropriate.

(b) and (c). There is general consensus among the members of the U. N. that :

(i) the situation in East Bengal is the legitimate concern of the international community because it is a disaster of vast proportions involving an unprecedented migration of a large number of nationals of one member of the U. N. into another ;

(ii) a solution for the problem of East

Bengal can be achieved not by military means but only by political means which would take into account the welfare and wishes of the people of East Bengal ;

(iii) the international community should endeavour to bring about such a solution, and that special efforts should be made to alleviate the sufferings of the refugees ;

(iv) there has been a large scale influx of refugees from East Bengal into India that they will only return to their homelands when assured of credible guarantees for their safety and honour.

Out of the 117 delegations which participated in the General Debate, 55 made specific references to the developments in East Bengal on the above lines.

(d) No formal proposal was put forward by any country for the solution of the problem though a few suggested mediation good offices, and visit by a contact group of the U. N. to both India and Pakistan. The Indian delegation firmly resisted such informal suggestions pointing out that proposals for the solution of the problem equating India and Pakistan would not resolve the basic cause of the ferment in East Bengal. The India delegation stated that only proposals aimed at stopping the Military repression in East Bengal and restoring the fundamental rights and liberties of the people of East Bengal would be conducive to a lasting solution. There was general appreciation for the validity of this approach to the problem.

**Reduction of Administration Charges by
Central Board of Trustees of
Provident Fund**

760. SHRI VAYALAR RAVI : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether the Central Board of Trustees of Provident Fund has decided to reduce the administrative charges twice ;

(b) if so, the reasons therefor ; and

(c) whether Government would consider the proposal to include the staff representatives in the Board of Trustees to avoid such incidents ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R.K. KHADILKAR) : (a) and (b). In the beginning, the rate of administrative charges was fixed at 7 per cent of both the shares of contribution when the statutory rate of provident fund contribution was (a) $6\frac{1}{4}$ per cent of pay. From January, 1963 the statutory rate of contribution in respect of certain industries was enhanced to 8 per cent of pay. The rate of administrative charges in respect of establishments which were required to pay contributions (a) 8 per cent was fixed at 2.40 per cent of both the shares of provident fund contributions which was equivalent to 3 per cent of both shares of contributions (a) $6\frac{1}{4}$ per cent. As these two rates of administrative charges created additional work all-round, it was uniformly fixed at 0.37 per cent of pay.

(c) Does not arise.

Proposal to raise the Question of occupied Indian Territory by China

761. SHRI JATESINGHRAO GALKWAD : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether in view of the fact that China has been seated in the U.N.O., Government propose to raise the issue of Indian territory under the adverse possession of China, and

(b) if not, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) No, Sir

(b) Our consistent stand has been that it is better to settle all such matters peacefully through bilateral negotiations.

Man-days Lost due to Strikes and Lock-outs in Railways, Banks, Air Transport Industry and Coal Mines

762. DR. KARNI SINGH : Will the Minister of LABOUR AND REHABILITATION be pleased to state

(a) the total number of man-days lost during the last year as a result of strikes and lock-outs in (i) Railways, (ii) Banks, (iii) Air Transport Industry, (iv) Coal Mines, separately ;

(b) the total loss resulting therefrom ; and

(c) the steps taken by Government to check the rising incidence of strikes and lock-outs ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R.K. KHADILKAR) : (a) and (b). According to available information, the total number of man-days lost and loss in production due to strikes and lock-outs during 1970 were as following :

Industry	Man-days lost	Value of production loss (Rs. in lakhs)
1	2	3
(i) Railways including workshops	31,134	*5.90
(ii) Banks and other financial institutions	97,085	Not available
(iii) Air transport including workshops	7,109	Not available
(iv) Coalmines	4,67,441	**73.1

*Production loss relates to 7 out of 15 disputes for which information is available

**Production loss relates to 174 out of 185 disputes for which information is available